

Court Wise Pending

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR.  
**As on 31.10.2017**

Station wise pending case  
**As on 31.10.2017**

| Sl. No. | Name of the Court  | Civil      | Criminal    | Traffic Challans under M.V. Act. (Petty cases) | Total Criminal Cases | Grand Total | Udaipur             |          |            | Amarpur  |          |            |
|---------|--|------------|-------------|--|----------------------|-------------|---------------------|----------|------------|----------|----------|------------|
|         |  |            |             |  |                      |             | Civil               | Criminal | Petty case | Civil    | Criminal | Petty case |
| 1       | District & Sessions Judge, Gomati District, Udaipur.   | 287        | 205         |  | 205                  | 492         | 808                 | 1072     | 1043       | 17       | 341      | 608        |
| 2       | Addl. District & Sessions Judge, Gomati District, Udaipur.                                     | 335        | 184         |  | 184                  | 519         | 808                 | 2115     |            | 17       | 949      |            |
| 3       | Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.                        | 121        | 9           |  | 9                    | 130         | 1880                |          | 1043       | 358      |          | 608        |
| 4       | C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.                                   | 24         | 349         | 457  | 806                  | 830         | 2923                |          |            | 966      |          |            |
| 5       | J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.  | 2          | 98          | 218  | 316                  | 318         | Civil               |          |            | Criminal |          |            |
| 6       | J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.  | 3          | 95          | 98   | 193                  | 196         | 825                 |          |            | 3064     |          |            |
| 7       | Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, (Court No.3), Udaipur, Gomati District. | 36         | 132         | 270  | 402                  | 438         | Total Pending Cases |          |            |          |          |            |
| 8       | S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.                                |            |             |  |                      |             | 3889                |          |            | Nos.     |          |            |
| 9       | Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.               | 17         | 341         | 608  | 949                  | 966         |                     |          |            |          |          |            |
|         | <b>TOTAL</b>   | <b>825</b> | <b>1413</b> | <b>1651</b>                                    | <b>3064</b>          | <b>3889</b> |                     |          |            |          |          |            |



| 1   | Age-wise pendency of cases from last month |            |            |           |           |          |          |          |          |          |          |                   | Total of (a) to (l) of Col. No.2 | Institution during the month |                    |               |                 |               | Total of (a) to (e) of Col. No.4 | Total No. of cases for disposal (Cols. No.3 + 5) | Age-wise disposal of Contested Cases |          |          |          |          |          |          |          |          |           | Total of (a) to (l) of Col. No.7 |          |                   |
|---|--|------------|------------|-----------|-----------|----------|----------|----------|----------|----------|----------|-------------------|----------------------------------|------------------------------|--------------------|---------------|-----------------|---------------|----------------------------------|--|--------------------------------------|----------|----------|----------|----------|----------|----------|----------|----------|-----------|----------------------------------|----------|-------------------|
|   | (a) 2017                                   | (b) 2016   | (c) 2015   | (d) 2014  | (e) 2013  | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 | (k) 2007 | (l) 2006 & before |                                  | (a) New Institution          | (b) By Restoration | (c) By remand | (d) By transfer | (e) Otherwise |                                  |  | (a) 2017                             | (b) 2016 | (c) 2015 | (d) 2014 | (e) 2013 | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008  |                                  | (k) 2007 | (l) 2006 & before |
|   | 2  |            |            |           |           |          |          |          |          |          |          |                   |                                  | 4                            |                    |               |                 |               |                                  |  | 7                                    |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| Guardianship Cases                                | 7  | 2          |            |           |           |          |          |          |          |          |          |                   | 9                                |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          | 8                 |
| Misc (Probate) Cases                              |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 6. Title (Probate) Suits                          |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 17. Title (Matrimonial) Suits                     | 9  | 1          | 1          |           |           |          |          |          |          |          |          |                   | 11                               | 1                            |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 18. Appointment of Receiver/Guardian              |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 19. Other Family Court matters                    |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 20. Reference under LA Act                        | 15   | 66         | 21         | 3         | 7         |          |          |          |          |          |          |                   | 112                              |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 21. Reference under ID Act                        |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  | 1        |                   |
| 22. Interlocutory matter under ID Act             |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 23. Wakf matters                                  |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 24. Departmental Enquiry                          |  |            |            |           |           |          |          |          |          |          |          |                   |                                  |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 25. Arbitration (Execution) matters               | 6  |            |            |           |           |          |          |          |          |          |          |                   | 6                                |                              |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  |          |                   |
| 26. Other contested Civil Cases not covered above | 33   | 33         | 10         | 2         |           |          |          |          |          |          |          |                   | 78                               | 5                            |                    |               |                 |               |                                  |  |                                      |          |          |          |          |          |          |          |          |           |                                  | 2        |                   |
| <b>SUB-TOTAL (A)</b>                              | <b>297</b>                                 | <b>310</b> | <b>107</b> | <b>69</b> | <b>20</b> | <b>2</b> |          | <b>2</b> | <b>1</b> |          | <b>1</b> | <b>7</b>          | <b>816</b>                       | <b>27</b>                    |                    | <b>6</b>      |                 | <b>33</b>     | <b>849</b>                       | <b>5</b>   | <b>3</b>                             | <b>3</b> |          | <b>1</b> |          |          | <b>1</b> |          |          | <b>13</b> |                                  |          |                   |

| NAME OF CASES   | Age-wise disposal of Uncontested Cases |          |          |          |          |          |          |          |          |          |          |                   | Total of (a) to (l) of Col. No.9 | Total of Cols. 8 & 10 showing total disposal | Age-wise pendency of cases at the end of the month |          |          |          |          |          |          |          |          |          |          |                   | Total of (a) to (l) of Col. 12 showing pendency |  |  |  |   |          |            |            |
|---|--|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|-------------------|----------------------------------|--|--|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|-------------------|---|--|--|--|---|----------|------------|------------|
|   | (a) 2017                               | (b) 2016 | (c) 2015 | (d) 2014 | (e) 2013 | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 | (k) 2007 | (l) 2006 & before |                                  |  | (a) 2017   | (b) 2016 | (c) 2015 | (d) 2014 | (e) 2013 | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 | (k) 2007 | (l) 2006 & before |   |  |  |  |   |          |            |            |
|   | 9                                      |          |          |          |          |          |          |          |          |          |          |                   | 10                               | 11   | 12   |          |          |          |          |          |          |          |          |          |          |                   | 13  |  |  |  |   |          |            |            |
| <b>1. CIVIL WORK</b>                                  |  |          |          |          |          |          |          |          |          |          |          |                   | <b>2</b>                         | <b>3</b>                                     |  |          |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          |            | <b>143</b> |
| District or Court-wise                                |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |          |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          |            |            |
| 01. Title Suits                                       | 2                                      |          |          |          |          |          |          |          |          |          |          |                   | 2                                | 3  | 70   | 41       | 19       | 3        | 3        |          |          | 1        | 1        |          |          | 1                 | 4   |  |  |  |   |          |            | <b>143</b> |
| 02. Money Suits                                       |  |          |          |          |          |          |          |          |          |          |          |                   |                                  | 2  | 3  | 3        | 1        |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          | 7          |            |
| 03. RCC Cases   |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |          |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          |            |            |
| 04. Misc (J) Cases                                    | 2                                      |          |          |          | 1        |          |          |          |          |          |          |                   | 3                                | 8  | 63   | 66       | 8        | 21       | 2        | 1        |          |          |          |          |          |                   |   |  |  |  | 1 |          | <b>162</b> |            |
| 05. Title Execution Cases                             |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  | 13   | 6        | 4        | 4        |          |          |          |          |          |          |          |                   |   |  |  |  | 2 |          | <b>29</b>  |            |
| 06. Money Execution Cases                             |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  | 16   | 19       | 4        |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          | <b>39</b>  |            |
| 07. Title Appeals                                     | 1                                      |          |          | 1        |          |          |          |          |          |          |          |                   | 2                                | 3  | 25   | 19       | 5        | 3        | 1        |          |          |          |          |          |          |                   |   |  |  |  |   |          | <b>53</b>  |            |
| 08. Money Appeals                                     |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  | 2  | 1        |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          | <b>3</b>   |            |
| 09.RCC Appeals  |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |          |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          |            |            |
| 10. RCC Revision Cases                                |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |          |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          |            |            |
| 11. Misc. Civil Appeals                               |  |          |          |          |          |          |          |          |          |          |          |                   |                                  | 1  | 3  | 4        |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   |          | 7          |            |
| 12. Claim cases u/s. 166, MV Act                      |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  | 45   | 44       | 32       | 32       | 6        | 2        |          |          |          |          |          |                   |   |  |  |  |   |          | <b>161</b> |            |
| 13. Indian Succession Act/Succession/ G & W Act Cases |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  | 2  | 4        |          |          |          |          |          |          |          |          |          |                   |   |  |  |  |   | <b>6</b> |            |            |

| NAME OF CASES                                     | Age-wise disposal of Uncontested Cases |          |          |          |          |          |          |          |          |          |          |                   | Total of (a) to (l) of Col. No.9 | Total of Cols. 8 & 10 showing total disposal | Age-wise pendency of cases at the end of the month |            |            |           |           |          |          |          |          |          |          |                   | Total of (a) to (l) of Col. 12 showing pendency |
|---|--|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|-------------------|----------------------------------|--|--|------------|------------|-----------|-----------|----------|----------|----------|----------|----------|----------|-------------------|---|
|   | (a) 2017                               | (b) 2016 | (c) 2015 | (d) 2014 | (e) 2013 | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 | (k) 2007 | (l) 2006 & before |                                  |  | (a) 2017   | (b) 2016   | (c) 2015   | (d) 2014  | (e) 2013  | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 | (k) 2007 | (l) 2006 & before |   |
|   | 9                                      |          |          |          |          |          |          |          |          |          |          |                   | 10                               | 11   | 12   |            |            |           |           |          |          |          |          |          |          |                   | 13  |
| 14. Guardianship Cases                            |  |          |          |          |          |          |          |          |          |          |          |                   |                                  | 7  | 2  |            |            |           |           |          |          |          |          |          |          | 9                 |   |
| 15. Misc (Probate) Cases                          |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 16. Title (Probate) Suits                         |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 17. Title (Matrimonial) Suits                     |  |          |          |          |          |          |          |          |          |          |          |                   |                                  | 10   | 1  | 1          |            |           |           |          |          |          |          |          |          | 12                |   |
| 18. Appointment of Receiver/Guardian              |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 19. Other Family Court matters                    |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 20. Reference under LA Act                        |  |          |          |          |          |          |          |          |          |          |          |                   | 1                                | 15   | 65   | 21         | 3          | 7         |           |          |          |          |          |          |          | 111               |   |
| 21. Reference under ID Act                        |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 22. Interlocutory matter under ID Act             |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 23. Wakf matters                                  |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 24. Departmental Enquiry                          |  |          |          |          |          |          |          |          |          |          |          |                   |                                  |  |  |            |            |           |           |          |          |          |          |          |          |                   |   |
| 25. Arbitration (Execution) matters               |  |          |          |          |          |          |          |          |          |          |          |                   |                                  | 6  |  |            |            |           |           |          |          |          |          |          |          | 6                 |   |
| 26. Other contested Civil Cases not covered above | 3                                      | 1        |          |          |          |          |          |          |          |          |          |                   | 4                                | 6  | 35   | 31         | 9          | 2         |           |          |          |          |          |          |          | 77                |   |
| <b>SUB-TOTAL (B)</b>                              | <b>8</b>                               | <b>1</b> |          | <b>1</b> | <b>1</b> |          |          |          |          |          |          |                   | <b>11</b>                        | <b>24</b>                                    | <b>315</b>   | <b>306</b> | <b>104</b> | <b>68</b> | <b>19</b> | <b>3</b> |          | <b>1</b> | <b>1</b> |          | <b>1</b> | <b>7</b>          | <b>825</b>                                      |

  
 District and Sessions Judge  
 Gomati Judicial District, Udaipur.



| 1  | Age-wise pendency of cases from last month |          |          |          |          |          |          |          |          |          |          | Total of (a) to (l) of Col. No.2 | Institution during the month |                     |                    |               |                 | Total of (a) to (e) of Col. No.4 | Total No. of cases for disposal (Cols. No.3 + 5) | Age-wise disposal of Contested Cases |          |          |          |          |          |          |          |          |          |          | Total of (a) to (l) of Col. No.7 |          |                   |
|--|--|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------------------------------|------------------------------|---------------------|--------------------|---------------|-----------------|----------------------------------|--|--------------------------------------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------|----------------------------------|----------|-------------------|
|  | (a) 2017                                   | (b) 2016 | (c) 2015 | (d) 2014 | (e) 2013 | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 | (k) 2007 |                                  | (l) 2006 & before            | (a) New Institution | (b) By Restoration | (c) By remand | (d) By transfer |                                  |  | (e) Otherwise                        | (a) 2017 | (b) 2016 | (c) 2015 | (d) 2014 | (e) 2013 | (f) 2012 | (g) 2011 | (h) 2010 | (i) 2009 | (j) 2008 |                                  | (k) 2007 | (l) 2006 & before |
|  | 2  |          |          |          |          |          |          |          |          |          |          |                                  | 4                            |                     |                    |               |                 |                                  |  | 7                                    |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| Summons Procedure IPC  | 94   | 27       | 36       | 17       | 20       | 14       | 6        | 3        |          | 1        | 2        | 220                              | 1                            |                     |                    | 14            |                 | 5                                | 6  | 2                                    | 1        | 1        | 1        |          |          |          |          |          |          |          | 8                                |          |                   |
| Summons Procedure Cases under other Acts not included in this list   |  |          |          |          |          |          |          |          |          |          |          |                                  |                              |                     |                    |               |                 | 15                               | 6  | 235                                  | 2        | 1        | 1        | 1        |          |          |          |          |          |          | 5                                |          |                   |
| 12. Summary Trial Cases under IPC                                    |  |          |          |          |          |          |          |          |          |          |          |                                  |                              |                     |                    |               |                 |                                  |  |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 13. Summary Trial Cases under other Acts not included in this list   |  |          |          |          |          |          |          |          |          |          |          |                                  |                              |                     |                    |               |                 |                                  |  |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 14. PFA Act/FS & S Act Cases   |  |          |          |          |          |          |          |          |          |          |          |                                  |                              |                     |                    |               |                 |                                  |  |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 15. Electricity Act Cases  |  |          |          |          |          |          |          |          |          |          |          |                                  |                              |                     |                    |               |                 |                                  |  |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 16. Essential Commodity Act Cases                                    |  | 1        |          |          |          |          |          |          |          |          | 1        | 2                                |                              |                     |                    |               |                 |                                  |  |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 17. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act | 12   | 2        |          |          |          |          |          |          |          |          |          | 14                               |                              |                     |                    |               |                 |                                  | 2  |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 18. Domestic Violence Act Cases                                      | 29   | 6        |          |          |          |          |          |          |          |          |          | 14                               |                              |                     | 1                  |               |                 | 1                                | 15   |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 19. NI Act Cases   | 32   | 24       | 6        | 3        |          | 3        |          |          | 1        |          | 1        | 35                               | 2                            |                     | 1                  |               |                 | 3                                | 38   | 1                                    |          |          |          |          |          |          |          |          |          |          | 1                                |          |                   |
| 20. MV Act Cases/Traffic Challan Cases                               | 1252                                       | 435      | 32       | 13       |          |          |          |          |          |          |          | 1732                             | 2                            |                     | 4                  | 1             |                 | 7                                | 77   |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
| 21. Excise Act Cases   | 54   |          |          |          |          |          |          |          |          |          |          | 54                               | 35                           |                     | 115                |               |                 | 150                              | 1882   |                                      |          |          |          |          |          |          |          |          |          |          |                                  |          |                   |
|  |  |          |          |          |          |          |          |          |          |          |          | 54                               | 12                           |                     |                    |               |                 | 12                               | 66   | 5                                    |          |          |          |          |          |          |          |          |          |          | 5                                |          |                   |









| OF CASES   | Age-wise disposal of Uncontested Cases |      |      |      |      |      |      |      |      |      |      |               | Total of (a) to (l) of Col. No.9 | Total of Cols. 8 & 10 showing total disposal | Age-wise pendency of cases at the end of the month |      |      |      |      |      |      |      |      |      |      |               | Total of (a) to (l) of Col. 12 showing pendency |
|--|--|------|------|------|------|------|------|------|------|------|------|---------------|----------------------------------|--|--|------|------|------|------|------|------|------|------|------|------|---------------|---|
|  | 2017                                   | 2016 | 2015 | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 | 2007 | 2006 & before |                                  |  | 2017   | 2016 | 2015 | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 | 2007 | 2006 & before |   |
|  | (a)                                    | (b)  | (c)  | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  | (k)  | (l)           |                                  |  | (a)  | (b)  | (c)  | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  | (k)  | (l)           |   |
|  | 9                                      |      |      |      |      |      |      |      |      |      |      |               | 10                               | 11   | 12   |      |      |      |      |      |      |      |      |      |      |               | 13  |
| <b>2. CRIMINAL WORK</b>  |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| District or Court-wise   |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 01. Sessions Cases: <b>Type -I</b>   |  |      |      |      |      |      |      |      |      |      |      |               |                                  | <b>3</b>                                     | 33   | 29   | 28   | 5    | 1    | 2    |      |      | 1    | 2    |      | 119           | <b>220</b>                                      |
| 02. Sessions Cases: <b>Type -II</b>  |  |      |      |      |      |      |      |      |      |      |      |               |                                  | <b>1</b>                                     | 4  |      | 5    |      |      | 1    |      |      |      | 1    |      | 6             | <b>17</b>                                       |
| 03. Criminal Appeals   |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  | 40   | 30   | 6    |      |      |      |      |      |      |      |      |               | <b>76</b>                                       |
| 04. Criminal Revisions   | 1                                      |      |      |      |      |      |      |      |      |      |      |               | <b>1</b>                         | <b>1</b>                                     | 12   | 2    |      |      |      |      |      |      |      |      |      |               | <b>14</b>                                       |
| 05. NDPS Act Cases   | 1                                      |      |      |      |      |      |      |      |      |      |      |               | <b>1</b>                         | <b>1</b>                                     | 2  | 4    | 2    |      | 1    |      |      |      |      |      |      |               | <b>9</b>  |
| 06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge |  |      |      |      |      |      |      |      |      |      |      |               |                                  | <b>1</b>                                     | 18   | 15   | 11   | 1    |      |      |      |      |      |      |      |               | <b>45</b>                                       |
| 07. Other Cases under Special Act tried by Sessions Courts   |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  | 5  | 2    | 3    |      |      |      |      |      |      |      |      |               | <b>10</b>                                       |
| 08. Warrant Procedure IPC Cases  | 1                                      |      |      |      |      |      |      |      |      |      |      | 1             | <b>2</b>                         | <b>13</b>                                    | 97   | 37   | 26   | 33   | 9    | 22   | 23   | 11   | 6    | 4    | 2    | 132           | <b>402</b>                                      |
| 09. Warrant Procedure Cases under other Acts not included in this list                             |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |

| CASES  | Age-wise disposal of Uncontested Cases |      |      |      |      |      |      |      |      |      |      | Total of (a) to (l) of Col. No.9 | Total of Cols. 8 & 10 showing total disposal | Age-wise pendency of cases at the end of the month |      |      |      |      |      |      |      |      |      |      | Total of (a) to (l) of Col. 12 showing pendency |      |               |
|--|--|------|------|------|------|------|------|------|------|------|------|----------------------------------|--|--|------|------|------|------|------|------|------|------|------|------|---|------|---------------|
|  | 2017                                   | 2016 | 2015 | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 | 2007 |                                  |  | 2006 & before                                      | 2017 | 2016 | 2015 | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 |   | 2007 | 2006 & before |
|  | (a)                                    | (b)  | (c)  | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  | (k)  |                                  |  | (l)  | (a)  | (b)  | (c)  | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  |   | (k)  | (l)           |
| 10. Summons Procedure IPC Cases  | 1                                      |      |      |      |      |      |      |      |      |      |      |                                  | 1  | 6  | 106  | 26   | 35   | 16   | 20   | 14   | 6    | 3    |      | 1    |   | 2    | 229           |
| 11. Summons Procedure Cases under other Acts not included in this list |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  |      |      |      |      |      |      |      |      |      |      |   |      |               |
| 12. Summary Trial Cases under IPC                                      |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  |      |      |      |      |      |      |      |      |      |      |   |      |               |
| 13. Summary Trial Cases under other Acts not included in this list     |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  |      |      |      |      |      |      |      |      |      |      |   |      |               |
| 14. PFA Act/FS & S Act Cases   |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  |      |      |      |      |      |      |      |      |      |      |   |      |               |
| 15. Electricity Act Cases  |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  |      |      |      |      |      |      |      |      |      |      |   |      |               |
| 16. Essential Commodity Act Cases                                      |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  |      |      |      |      |      |      |      |      |      |      |   |      |               |
| 17. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act   |  |      |      |      |      |      |      |      |      |      |      |                                  |  |  | 13   | 2    |      |      |      |      |      |      |      |      |   | 1    | 2             |
| 18. Domestic Violence Act Cases  | 3                                      |      |      |      |      |      |      |      |      |      |      |                                  | 3  | 4  | 28   | 6    |      |      |      |      |      |      |      |      |   |      | 15            |
| 19. NI Act Cases   | 2                                      | 1    |      |      |      |      |      |      |      |      |      |                                  | 3  | 3  | 37   | 23   | 6    | 3    |      | 3    |      |      |      |      |   | 1    | 74            |
| 20. MV Act Cases/Traffic Challan Cases                                 | 213                                    | 16   | 2    |      |      |      |      |      |      |      |      |                                  | 231  | 231  | 1189 | 419  | 30   | 13   |      |      |      |      |      |      |   | 1    | 1651          |
| 21. Excise Act Cases   | 1                                      |      |      |      |      |      |      |      |      |      |      |                                  | 1  | 6  | 60   |      |      |      |      |      |      |      |      |      |   |      | 60            |



| CASES   | Age-wise disposal of Uncontested Cases |      |      |      |      |      |      |      |      |      |      |               | Total of (a) to (l) of Col. No.9 | Total of Cols. 8 & 10 showing total disposal | Age-wise pendency of cases at the end of the month |      |      |      |      |      |      |      |      |      |      |               | Total of (a) to (l) of Col. 12 showing pendency |
|---|--|------|------|------|------|------|------|------|------|------|------|---------------|----------------------------------|--|--|------|------|------|------|------|------|------|------|------|------|---------------|---|
|   | 2017                                   | 2016 | 2015 | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 | 2007 | 2006 & before |                                  |  | 2017   | 2016 | 2015 | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 | 2007 | 2006 & before |   |
|   | (a)                                    | (b)  | (c)  | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  | (k)  | (l)           |                                  |  | (a)  | (b)  | (c)  | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  | (k)  | (l)           |   |
|   | 9                                      |      |      |      |      |      |      |      |      |      |      |               | 10                               | 11   | 12   |      |      |      |      |      |      |      |      |      |      |               | 13  |
| 33. Tripura Shops & Establishment Act Cases                             |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 34. Cases of Atrocities on SC/ST  |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 35. Prevention of Corruption (PC) Act Cases                             |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      | 2    |               |   |
| 36. Consumer Protection (CP) Act Cases                                  |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 37. Arms Act Cases  |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      | 24   |               |   |
| 38. Information Technology (IT) Act Cases                               |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 39. Cases investigated by CBI and tried by Special Judicial Magistrates |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 40. Enquiry held as per order of the Hon'ble SC/HC                      |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      |      |               |   |
| 41. Orders on Final Reports   |  |      |      |      |      |      |      |      |      |      |      |               |                                  |  |  |      |      |      |      |      |      |      |      |      | 3    |               |   |

| CASES  | Age-wise disposal of Uncontested Cases |           |          |      |      |      |      |      |      |      |          |               | Total of (a) to (l) of Col. No.9 | Total of Cols. 8 & 10 showing total disposal | Age-wise pendency of cases at the end of the month |            |           |           |           |           |           |          |           |          |            |               | Total of (a) to (l) of Col. 12 showing pendency |
|--|--|-----------|----------|------|------|------|------|------|------|------|----------|---------------|----------------------------------|--|--|------------|-----------|-----------|-----------|-----------|-----------|----------|-----------|----------|------------|---------------|---|
|  | 2017                                   | 2016      | 2015     | 2014 | 2013 | 2012 | 2011 | 2010 | 2009 | 2008 | 2007     | 2006 & before |                                  |  | 2017   | 2016       | 2015      | 2014      | 2013      | 2012      | 2011      | 2010     | 2009      | 2008     | 2007       | 2006 & before |   |
|  | (a)                                    | (b)       | (c)      | (d)  | (e)  | (f)  | (g)  | (h)  | (i)  | (j)  | (k)      | (l)           |                                  |  | (a)  | (b)        | (c)       | (d)       | (e)       | (f)       | (g)       | (h)      | (i)       | (j)      | (k)        | (l)           |   |
|  | 9                                      |           |          |      |      |      |      |      |      |      |          |               | 10                               | 11   | 12   |            |           |           |           |           |           |          |           |          |            |               | 13  |
| 42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade |  |           |          |      |      |      |      |      |      |      |          |               |                                  |  |  |            |           |           |           |           |           |          |           |          |            |               |   |
| 43. Cases settled through mediation                        |  |           |          |      |      |      |      |      |      |      |          |               |                                  |  |  |            |           |           |           |           |           |          |           |          |            |               |   |
| 44. Bail Applications u/s. 438 & 439 of Cr.P.C             |  |           |          |      |      |      |      |      |      |      |          |               |                                  |  |  |            |           |           |           |           |           |          |           |          |            |               |   |
| 45. Other Bail Application                                 |  |           |          |      |      |      |      |      |      |      |          |               |                                  |  |  |            |           |           |           |           |           |          |           |          |            |               |   |
| 46. Other Misc. Cases not covered above                    | 1                                      |           |          |      |      |      |      |      |      |      |          |               | 1                                | 1  | 6  | 10         |           | 1         | 1         | 1         |           |          |           |          | 19         |               |   |
| 47. Other Crl. Cases not covered above                     | 1                                      |           |          |      |      |      |      |      |      |      |          |               | 1                                | 1  | 10   | 2          |           |           |           |           |           |          |           | 2        | 14         |               |   |
| 48. Casess tried by the Juvenile Justice Board             | 1                                      |           |          |      |      |      |      |      |      |      |          |               | 1                                | 2  | 6  |            |           |           |           | 1         |           |          | 1         |          | 8          |               |   |
| <b>SUB-TOTAL (D)</b>                                       | <b>284</b>                             | <b>17</b> | <b>2</b> |      |      |      |      |      |      |      | <b>1</b> | <b>304</b>    | <b>367</b>                       | <b>1795</b>                                  | <b>615</b>   | <b>153</b> | <b>73</b> | <b>32</b> | <b>45</b> | <b>30</b> | <b>14</b> | <b>8</b> | <b>10</b> | <b>3</b> | <b>286</b> | <b>3064</b>   |   |

  
 District & Sessions Judge  
 Gomati Judicial District, Udaipur.